

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Jammu)

NOTIFICATION

No: 959 of 2025/RR/RC

Dated: 20.03.2025

It is hereby notified for the information of all that the following changes have been recommended to be made in the syllabus for the post of Reader, Level-8 ((47600-151100):

| S.No | Name of the Subject | Replaced by |
|------|----------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|
| 1. | "Code of Criminal Procedure 1973, at S.No. (ii)" of the already notified syllabus interms of High Court Order No. 270 of 2021/RG dated 27.04.2021. | "Bhartiya Nagarika Suraksha Sanhita (BNSS), 2023". (10 Questions) |
| 2. | "Letters Patent Rules", at S.No. (v)", of the already notified syllabus interms of High Court Order No. 270 of 2021/RG dated 27.04.2021. | "Letters Patent Rules (High Court of J&K and Ladakh)". (03 Questions) |

Note: The same shall form a part of the syllabus already notified with the same weight-age given against them.


20.3.25

(Satinder Singh)
Registrar Recruitment

No.: 15377-86 /RR/RC

Dated: 20.03.2025.

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice _____

..... for information of their Lordships.

3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.

5. Registrar (Management), Office of the Registrar General, High Court of J&K and Ladakh, Jammu.
6. Director Information, J&K, Jammu with the request to publish the above notification alongwith annexure in two daily newspapers each of Jammu and Kashmir Province.
7. Director Information, Leh, UT of Ladakh, with the request to publish the above notification alongwith annexure in two daily newspapers of UT of Ladakh.
8. Director Radio Kashmir, Jammu/Srinagar/Leh for broadcast of the Notification in news and employment bulletin.
9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the notification alongwith annexure uploaded on the official website of the High Court of J&K and Ladakh.
10. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Notification file.


20-3-25
Registrar Recruitment